GOVERNMENT OF INDIA MINORITY AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:813
ANSWERED ON:09.07.2009
REPRESENTATION OF MINORITIES IN GOVERNMENT SERVICES
Reddy Shri Magunta Srinivasulu;Shanavas Shri M. I.

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether directions have been issued to various Central Ministries for the welfare of the minorities and their representation in Government services:
- (b) if so, the details thereof;
- (c) the extent to which the implementation of the Sachar Committee Report and Prime Minister's New Fifteen Point Programme is likely to improve the job status of minorities; and
- (d) the number of persons belonging to minority community employed during each of the last three years under various Ministries and their organizations, community-wise?

Answer

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF MINORITY AFFAIRS (SALMAN KHURSHID)

(a) and (b): The Prime Minister's New 15 Point Programme for the Welfare of Minorities provides for giving special consideration to minorities in recruitment of police personnel, Central police forces, Railways, nationalized banks and public sector enterprises and for this purpose, the composition of selection committees should be representative.

In pursuance of this, the Department of Personnel & Training (DOPT) has issued Office Memorandum on 8th January,2007. The salient features are as follows:-

- (i) The composition of Selection Committees should be representative. It should be mandatory to have one member belonging to Scheduled Caste/Scheduled Tribe and one member belonging to minority community in Selection Boards/Committees for making recruitment to 10 or more vacancies.
- (ii) Where the number of vacancies against which selection is to be made is less than 10, efforts should be made to have the Scheduled Caste/Tribe officer and a Minority community officer included in such Committees/Boards.
- (iii) Wide publicity should be given to all appointments in Government, public sector enterprises and public sector banks and financial institutions. Advertisements should be issued in the language(s) spoken by a large number of people of the State/UTs, apart from English and Hindi. Further, for Group C and D level posts, having only basic qualifying requirements, information about vacancies for recruitment should also be disseminated through schools and colleges in that area, in addition to normal channels.
- (iv) Where there is concentration of minority community population in local areas, the vacancy circular in local language may be distributed in those areas by suitable arrangements.

The guidelines issued by DOPT include instructions for monitoring the progress in recruitment of minorities in all Ministries/ Departments, public sector enterprises, public sector banks and financial institutions.

(c) and (d): As envisaged in the Prime Minister's New 15 Point Programme for the Welfare of Minorities and also one of the decisions of the Government on the follow-up action on the recommendations of the Sachar Committee, three scholarship schemes and a coaching and allied scheme have been introduced exclusively for students from the minority communities. These schemes would enable students to pursue education starting from the primary level to higher education, including technical and professional courses, and provide coaching for employment in jobs in the Government and private sector enabling them to compete effectively.

The data is not collected minority community-wise by the DOPT, but for the five minority communities as a whole. The number of persons belonging to the minority communities recruited during the last three years in the various Ministries/departments and their organisations are given below:

2006-07 2007-08 2008-09

Minorities recruited Minorities recruited Minorities recruited (in respect of 70 (in respect of 61 (in respect of 32 Ministries/Departments/ Ministries/Departments/ organizations) organizations) organizations)

12,182 12,195 4,479